

ITEM NO.503 (MM)

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 196/2018

TAMIL NADU MEDICAL OFFICERS ASSOCIATION & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 44472/2019 - CLARIFICATION/DIRECTION
 IA No. 47548/2018 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 252/2018 (X)
 (FOR INTERVENTION/IMPLEADMENT ON IA 51023/2018
 FOR INTERVENTION/IMPLEADMENT ON IA 51028/2018
 FOR INTERVENTION/IMPLEADMENT ON IA 47621/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 47626/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 48862/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 49994/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 49999/2019
 FOR impleading party ON IA 50009/2019
 FOR CLARIFICATION/DIRECTION ON IA 50907/2019
 IA No. 50907/2019 - CLARIFICATION/DIRECTION
 IA No. 51023/2018 - INTERVENTION/IMPLEADMENT
 IA No. 50009/2019 - INTERVENTION/IMPLEADMENT
 IA No. 49999/2019 - INTERVENTION/IMPLEADMENT
 IA No. 49994/2019 - INTERVENTION/IMPLEADMENT
 IA No. 48862/2019 - INTERVENTION/IMPLEADMENT
 IA No. 47626/2019 - INTERVENTION/IMPLEADMENT
 IA No. 47621/2019 - INTERVENTION/IMPLEADMENT
 IA No. 51028/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 295/2018 (X)

W.P.(C) No. 293/2018 (X)

SLP(C) No. 26665/2019 (XVI)

(FOR ADMISSION and I.R. and IA No.169552/2019-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.169546/2019-PERMISSION TO
 FILE PETITION (SLP/TP/WP/..) and IA No.169550/2019-DELETING THE
 NAME OF PETITIONER/RESPONDENT)

SLP(C) No. 25487-25490/2019 (XVI)

IA No. 164696/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 179894/2019 - INTERVENTION APPLICATION

IA No. 167903/2019 - INTERVENTION APPLICATION

IA No. 169585/2019 - INTERVENTION/IMPLEADMENT
IA No. 169584/2019 - INTERVENTION/IMPLEADMENT)
SLP(C) No. 26448-26449/2019 (XVI)
(FOR ADMISSION and I.R. and IA No.169465/2019-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT])

SLP(C) No. 26507-26510/2019 (XVI)
(IA No.170064/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 26648/2019 (XVI)
(FOR ADMISSION and I.R. and IA No.171180/2019-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 42890/2019 (XVI)
(FOR ADMISSION and I.R. and IA No.4372/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.4371/2020-PERMISSION TO FILE
PETITION (SLP/TP/WP/..))

Date : 12-02-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

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UPON hearing the counsel the Court made the following
O R D E R

List after 15 days.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER